

JAMMU & KASHMIR, HIGH COURT,  
LEGAL SERVICES COMMITTEE, AT SRINAGAR.

The Chairman,  
District Legal Services Authority. ( All)

No: 294-318 HCLSC/SGR/2011  
DATED: 19.09.2011

Subject: Inauguration of Legal Aid Clinics in the State of Jammu  
And Kashmir.

Sir,

As directed and approved by Hon'ble the Chief Justice, High Court of Jammu and Kashmir, ( Patron -in- Chief J &K State Legal Services Authority), and Hon'ble Mr. Justice Virender Singh, Judge High Court of Jammu and Kashmir (Executive Chairman, Jammu and Kashmir State Legal Services Authority), I am desired to enclose herewith a copy of the schedule / programme for inauguration of Legal Aid Clinics in the State of Jammu and Kashmir including your district, for your kind perusal and necessary action at your end.

Two Legal Aid Clinics in your district may kindly be identified, located and set up for inauguration by Hon'ble the Chief Justice ( Patron -in- Chief J &K State Legal Services Authority, in the August presence of Hon'ble Mr. Justice Virender Singh Judge High Court of Jammu and Kashmir ( Executive Chairman, Jammu and Kashmir State Legal Services Authority), and Hon'ble Administrative Judge of the concerned district. The two legal aid clinics in your district may be identified and located as per the Jammu & Kashmir State Legal Services Authority, ( Legal Aid Clinics Scheme) 2010. The infrastructure in the legal aid clinic including all requirements be also ensured one week before the date of inauguration in your district. At least 50 Para-Legal-Volunteers as per the Scheme formulated by NALSA may be kept available with their identity cards on the date of inauguration.

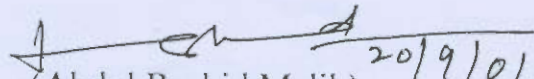
The Deputy Commissioner of the District, Members of District Bar association, and Legal Aid Retainer Advocates of your District be also

requested to grace the occasion. You are also request to coordinate with the Deputy Commissioner of your District in the identification of space and providing of infrastructure for these clinics in light of Rules 6,7 and 8 of The Jammu and Kashmir State Legal Services Authority ( Legal Aid Clinics ) Scheme, 2010

Our Letter no. 277/HCLSC/SGR/2011 dated 14.09.2011 is also enclosed herewith for your kind perusal.

For any other information / details please feel free to contact cell No. 9419003259 . you may fax your response on our fax no's 0194-2474338, 0191-2530095.

Yours faithfully,

  
(Abdul Rashid Malik) 20/9/011  
Secretary,  
J&K, High Court  
Legal Services Committee,  
At Srinagar.

Copy to

1. Registrar General High Court of J &K at Srinagar .
2. Registrar Vigilance High Court of J&K at Srinagar
3. Principal Secretary to Hon'ble the Chief Justice High Court of Jammu & Kashmir at Srinagar.
4. Director General of Police Jammu and Kashmir at Srinagar with the request to make necessary security arrangements at all the places as per the schedule / date of inauguration enclosed herewith.
5. Registrar Judicial High Court Wing Srinagar.
6. Member Secretary, J&K State Legal Services Authority for information .
7. Principal District & Sessions Judge (Chairman District Legal Services Authority \_\_\_\_\_).
8. Deputy Commissioner District \_\_\_\_\_ with the request to co-operate and coordinate with Principal District & Sessions Judge in the identification of space and setting up of Legal Aid Clinic in light of rule 6 and 8 of The Jammu and Kashmir State Legal Services Authority ( Legal Aid Clinics ) Scheme, 2010
9. Joint Registrar Judicial incharge protocol High Court of Jammu & Kashmir at Jammu / Srinagar for information and necessary action.



10. Secretary to Hon,ble Mr Justice Virender Singh Judge High Court of Jammu & Kashmir and Executive Chairman, J&K State Legal Services Authority , for information of His Lordship.
11. Secretary to Hon'ble Mr. Justice \_\_\_\_\_ Judge, High Court of Jammu & Kashmir with the request to place the same before his Lordship.
12. ✓ Mr. Syed Zulfikar Ali, Incharge NIC, High Court Complex, Srinagar With the request to display the contents of the letter on the High Court Website for the information all the Judicial Officers of the State.

Yours faithfully

  
(Abdul Rashid Malik) 20/9/011

Secretary,  
J&K, High Court  
Legal Services Committee,  
At Srinagar.

Sr.	Name of District	Date and Time	To be inaugurated by
1	District Srinagar	MONDAY (WORKING DAY) 10 <sup>th</sup> October, 2011 4.30 p.m.	Hon'ble Patron-in-Chief, J&K State Legal Services Authority in the August presence of Hon'ble Executive Chairman, J&K State Legal Services Authority and Hon'ble Administrative Judge of the District.
2	District Budgam	WEDNESDAY (WORKING DAY) 12 <sup>th</sup> October, 2011 4.30 p.m.	-do-
3	District Ganderbal	FRIDAY (WORKING DAY) 14 <sup>th</sup> October, 2011 4.30 p.m.	-do-
4	District Shopian	SATURDAY (NON-SITTING DAY) 15 <sup>th</sup> October, 2011 11.00 a.m.	-do-
5	AND District Pulwama	AND 2.30 p.m. (On the same day)	
6	District Baramulla	SUNDAY (HOLIDAY) 16 <sup>th</sup> October, 2011 11.00 a.m.	-do-
7	AND District Kupwar	AND 02.30 p.m. (On the same day)	
8	District Bandipora	WEDNESDAY (WORKING DAY) 19 <sup>th</sup> October, 2011 4.30 p.m.	-do-
9	District Anantnag	SATURDAY (WORKING DAY) 21 <sup>st</sup> October, 2011 04.30 p.m.	-do-

10	District Kulgam	FRIDAY (WORKING DAY) 28 <sup>th</sup> October, 2011 04.30 p.m.	-do-
11	District Jammu	SATURDAY (WORKING DAY) 19 <sup>th</sup> Nov., 2011 04.30 p.m.	-do-
12	District Samba	SUNDAY (HOLIDAY) 20 <sup>th</sup> Nov., 2011 11.00 a.m.	-do-
	AND	AND	
13	District Kathua	02.00 p.m. (On the same day)	
14	District Udhampur	SUNDAY (HOLIDAY) 27 <sup>th</sup> Nov., 2011 11.00 a.m.	-do-
	AND	AND	
15	District Ramban	03.00 p.m. (On the same day)	
16	District Rajouri (4 <sup>th</sup> & 5 <sup>th</sup> December, 2011)	SUNDAY (HOLIDAY) 04 <sup>th</sup> Dec., 2011 11.00 a.m.	-do-
17	District Poonch	04.30 p.m. (On Same day) (Night Stay at Poonch)	
	AND	AND	
18	District Reasi (While returning From Poonch next day, i.e, 5 <sup>th</sup> Dec.)	MONDAY (HOLIDAY) 05 <sup>th</sup> Dec., 2011 12.00 Noon (On next day)	
19	District Doda	SATURDAY (HOLIDAY) 24 <sup>th</sup> Dec., 2011 02:00 p.m.	-do-
	AND	AND	
	Bhaderwah	04.30 p.m. (On same day) (Night stay at Bhaderwah)	
20	Kishtwar	SUNDAY (HOLIDAY) 25 <sup>th</sup> Dec., 2011 10.30 a.m.	

21	District Leh	<p>SUNDAY (HOLIDAY) 23<sup>rd</sup> October, 2011 04.00 p.m. (If weather conditions permitted to do so; otherwise FDJ, Leh will do the needful.</p>	-do-
22	Kargil	<p>SUNDAY (HOLIDAY) 25<sup>th</sup> October, 2011 04.00 p.m. (If weather conditions permitted to do so; otherwise FDJ, Kargil will do the needful.</p>	-do-